

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Order : 7.8.95.

CP 76/94 (OA 534/92)

Chhotu Singh s/o Shri Pap Singh, at present employed on the post of Chowkidar, Sihot Bari Post, Distt. Sikar (Rajasthan).

...PETITIONER.

VERSUS

1. Shri Bhagwan Singh Verma, Supdt. of Post Offices, Sikar Division, Sikar.
2. Shri Hari Prasad Sharma, Sub Divisional Inspector of Post Office (South), Sub Division Sikar (Rajasthan).

... RESPONDENTS.

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P. SHARMA, MEMBER (A)

For the Petitioner ... Mr. C.B. Sharma, brief holder for Mr. S. Kumar.

For the Respondents. ... Mr. U.D. Sharma

O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

This is a Contempt Petition by petitioner Chhotu Singh stating therein that by not implementing the decision of the Tribunal in OA 534/92 dated 19.1.94, the respondents have committed contempt of court. The respondents have filed their reply stating therein that the arrears of allowances from 23.5.85 to 20.5.90 and an amount of Rs.2306/- through P.L.E. have already been paid to the petitioner on 4.5.95 vide Annexure R-1 and Annexure R-2 filed alongwith the additional reply. The directions given by the Tribunal in the OA aforesaid have been fully complied with. The applicant has himself accepted the aforesaid payment made to him vide Ann.R-1.

2. This Contempt Petition is, therefore, not tenable and is dismissed.

(O.P. SHARMA)

MEMBER (A)

Gopal Krishna
(GOPAL KRISHNA)

VICE CHAIRMAN